

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No: 328/2007
This, the 7th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)

Dharmendra Kumar Srivastava, aged about 25 years, son of Sri Late Bacha Lal, resident of Village-Kaitha, Lakhimpur-Post-Sarai-District-Chandauli.

Applicant.

By Advocate: Sri P.K. Srivastava

Versus

1. Union of India, Ministry of Postal & Telegraph, New Delhi through its Secretary.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Senior Superintendent of Post Office, Purwa Mandal, District-Varanasi.

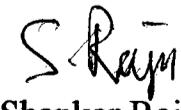
Respondents.

By Advocate: Sri Atul Dixit for Sri S.N. Mishra

Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

Rejection of compassionate appointment on 2.4.2007 is assailed. The order does not show the application of mind and on what factors the applicant's case has not been found apt for consideration and grant of compassionate appointment., the basis has not been reflected. It is trite that any order passed by the Govt. where consideration takes place cannot be supplemented by a reply filed in the O.A. This O.A. is partly allowed . Impugned order is set aside. The respondents are directed to reconsider the claim of the applicant for compassionate appointment by speaking order to be passed within a period of two months from the date of receipt of this order. No costs.


(Shankar Raju)
Member (J)